

several times, may I know whether Government have considered the desirability of manufacturing articles out of lemon grass oil which we are importing to the tune of several lakhs of rupees?

Dr. P. S. Deshmukh: I am afraid the Commerce and Industry Minister will have to deal with it.

Shri V. P. Nayar: I find in the statement that for fortifying vanaspati alone, according to the standard laid down by Government from the 1st May 1955, the annual requirements of Vitamin A will be about 5 million I.U. May I know whether Government have enquired into the possibility of meeting at least a portion of this enormous requirement of Vitamin A from lemon grass oil, the prices of which suffer and tens of thousands of cultivators and lemon grass oil manufacturers suffer as a result of the fall in prices?

Dr. P. S. Deshmukh: We are trying to encourage the manufacture of Vitamin A and Ionones as much as possible. But it would be for private enterprise to come forward to exploit it fully.

Shri V. P. Nayar: May I know whether Government have so far taken any steps to manufacture Vitamin A which is a very vital requirement for the industrial wealth of the country from indigenous sources like lemon grass oil, and if so, what has been the result? Could we not at least expect that a major portion of the Vitamin A requirement can, and will, be made in India very shortly?

The Minister in the Ministry of Natural Resources and Scientific Research (Shri K. D. Malaviya): May I answer that question? An attempt is being made to produce Vitamin A in our laboratories by the synthetic method from B-ionone of lemon grass oil, because it has been found that synthetic Vitamins are better, and cheaper to produce. So far as Vitamin A from red Palm oil is concerned, the difficult problem is to dispose of the

oil that will remain after the extraction of the active principles of Vitamin A, because there are other cheaper oils available for the manufacturers of soap in this country. Therefore, it is not considered advisable to produce Vitamin A from red Palm oil.

BEGGAR NUISANCE AT RAILWAY STATIONS

*1000. **Shri Krishnacharya Joshi:** Will the Minister of Railways be pleased to state:

(a) whether Railway authorities are aware of the beggar nuisance at Railway Stations; and

(b) if so, what steps have been taken to prevent the same?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes; at a number of stations beggars do gain unauthorised entry and cause inconvenience to passengers.

(b) All station staff including the Watch & Ward and the Travelling Ticket Checking staff already have strict instructions to prevent beggars from entering the Railway Platforms and Trains, eject them when found, and seek Police assistance where necessary. The State Governments have also been requested to give this matter their earnest attention and adopt such suitable measures as may result in a satisfactory solution.

Shri Krishnacharya Joshi: May I know whether these beggars enter running trains to collect alms?

Shri Shah Nawaz Khan: Some of them might be doing that.

Mr. Speaker: It is a matter of general knowledge. Everyone who travels knows it.

बीहित सी० एन० मालवीय : क्या रेलवे मिनिस्टरी बड़ बड़ जंक्शनों में एअर हाउस खोलने का विचार कर रही हैं जहां इन को रस्त कर कोई काम सिखाया जाए ?

रेलवे तथा परिवहन मंत्री (श्री एन० बी० शास्त्री): ऐसा स्थान रेलवे मिनिस्टरी का तो नहीं

हैं, मगर मैं समझता हूँ कि भोपाल जहाँ से कि आप आए हैं और दूसरी स्टेट गवर्नमेंट्स अगर इस तरफ ध्यान दें तो अच्छा है।

Shri Altekar: May I know how they are allowed to come on the platform without platform tickets at the time of the arrival of trains?

Mr. Speaker: I think we need not pursue that question.

FOOD CONTROLS

*1001. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) what restrictions and controls exist still on food; and

(b) when they will be removed?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). The only major restriction now in force is on the inter-state zonal movement of wheat and wheat products.

As soon as the wheat supply position improves further, the question of removing this restriction also would be considered.

Shri D. C. Sharma: May I know by what time approximately the wheat position will improve?

Shri M. V. Krishnappa: That will be as soon as the prospects of the present standing wheat crop will be known to us. Now we are in the lean months of the wheat year. As soon as the prospects of the present standing crop are known, it will be done.

Shri D. C. Sharma: May I know whether these food control restrictions have been removed in view of the fact that our Government is importing a large amount of these stuffs from abroad and whether these controls will continue if those imports are stopped?

Shri M. V. Krishnappa: We are not importing foodgrains for our local consumption in the country. We are importing one million tons to build up a reserve of 1½ million tons. As I

have already stated, we will import one million tons of foodgrains and we will have, by the end of December, 1½ million tons of foodgrains as reserve.

Shri D. C. Sharma: May I know if reports from State Governments have been invited on the point whether the removal of these controls has not resulted in the increase of prices anywhere?

Shri M. V. Krishnappa: We never expected that the removal of restrictions would raise the prices. In fact, it was to bring down the prices and to bring about normal conditions in the country that we did it.

RECLAMATION COST

*1002. **Shri Dabhi:** Will the Minister of Food and Agriculture be pleased to state the steps taken or proposed to be taken to implement the recommendation of the Estimates Committee contained in para 23 of their Seventh Report about the inquiry to be instituted for the losses due to increase in cost of reclamation of land and the allocation of responsibilities for these losses?

The Minister of Agriculture (Dr. P. S. Deshmukh): The various recommendations on the working of the Central Tractor Organisation made by the Estimates Committee in its 7th Report are still under examination. It is hoped to obtain orders of Government on them within the next few weeks.

Shri Dabhi: May I know whether it is a fact that in the opinion of the Committee the cost of reclamation is about Rs. 85 per acre which is very high?

Dr. P. S. Deshmukh: Yes, Sir. I think it was the view of the Estimates Committee that the reclamation charges were rather high.

श्रीधर शर्मा एन० आलखीब : क्या मैं जान सकता हूँ कि गवर्नमेंट आम किसानों की मांग का ध्यान में रखते हुए उस कीमत को कुछ कम